

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 597 OF 2025**

IN THE MATTER OF:

Shri Prahlad Singh

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES (as per order dated 28.04.2026)

Shri Prahlad Singh

.....PETITIONER

VERSUS

1. State of Uttar Pradesh
Through Principal Secretary,
Environment, Forest and Climate Change,
Government of Uttar Pradesh,
17, Rana Pratap Marg, Lucknow, (U.P.), 226001
Email: pccf-up@nic.in **RESPONDENT NO.1**
2. Director, Mining and Geology, Government of U.P.
Khanij Bhawan 27/8, Raja Ram Mohan Rai Marg,
Lucknow- 226001, U.P.
Email: dgmupexp@gmail.com **RESPONDENT NO.2**
3. District Magistrate, Mirzapur
Collectorate Building, Mirzapur, Uttar Pradesh 231001
Email: dmmir@nic.in **RESPONDENT NO.3**
4. Central Pollution Control Board
Through Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in **RESPONDENT NO.4**
5. Uttar Pradesh Pollution Control Board (UPPCB)
Through Member Secretary,
Building No. TC-12, Vibhuti Khand, Gomti Nagar,
Lucknow, Uttar Pradesh 226010
Email: ms@uppcb.in **RESPONDENT NO.5**
6. Shri Gulab Das Maurya
S/o Sh. Paras Nath
R/o Koriaan Bazar, Ahraura,
Teh-Chunar, Distt. Mirzapur, UP **RESPONDENT NO.6**
7. Shyam Bahadur Singh
R/o Near Hydell Colony,
Danghar, Distt. Mirzapur, UP **RESPONDENT NO.7**
8. Raj Kumar Singh
S/o Sh. Vijay Pratap Singh
R/o Moh:-Gaughat, Teh-Sadar,
Distt. Mirzapur-231001, UP **RESPONDENT NO.8**
9. Ajay Kumar Singh
S/o Sh. Basant Ram Singh
R/o Rampur Sakteshgarh,
Teh-Chunar, Distt. Mirzapur, UP **RESPONDENT NO.9**
10. Hanuman Pathak
R/o Devri, Teh-Madihan, Distt. Mirzapur, UP **RESPONDENT NO.10**
11. Anirudh Tiwari
S/o Sh. Vikramjeet Tiwari
R/o Chauguna, Suriyawa,
Distt. Bhadohi, UP **RESPONDENT NO.11**